

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 20063 / Checker

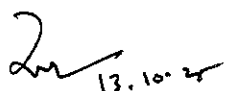
Bilaspur, dated 14 October, 2025

III-6-1/2001 (Part-III) N.D.P.S.

Copy of Government notification F. No. 3497/2639/XXI-B/C.G./2025 dated 10-10-2025 and corrigendum F.No. 3501/2639/XXI-B/C.G./2025 dated 10-10-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Smt. Sweta Upadhyaya Gaur, IInd ASJ, Balod as Special Judge under NDPS Act, 1985 for Civil District-Balod in place of Shri Shyam Lal Nawratana, Sessions Judge, Balod is forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

19. Registrar (Vigilance/I. & E/Judicial/S&ACell/CPC/Establishment), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, **Balod** with reference your office memo no. 757, dated 30-08-2025 for information & necessary action.
21. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information*.
22. The Additional Registrar (Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information*.
23. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
24. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
25. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information*.
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information*.
27. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information*.
28. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Rajnish Shrivastava)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

NOTIFICATION

Nava Raipur, dated. **10 OCT 2025**
10.2025

3497
F. No. /2639/XXI-B/C.G./2025,- In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 18428/III-6-1/2001(Pt.-III) (N.D.P.S.) Bilaspur, Dated 12-09-2025, hereby, makes the further following order, to amend this department's previous notification No. 1377/1989/XXI-B/C.G./2024 dated 04-07-2024, relating to the entry mentioned in column (3) & entry mentioned in column (4) corresponding to serial no. 5 of the Schedule, namely:-

Amendment

In the Schedule of the said Notification, officers mentioned in column No. (3) are appointed as Special Judge under Sections 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), at the corresponding place mentioned in column no. (4) of the said Schedule, in place of Shri Shyam Lal Nawratana, Sessions Judge, Balod, respectively, namely:-

S. No.	Name of the District	Name of the recommended Court for notifying as Special Court under NDPS Act	Jurisdiction
(1)	(2)	(3)	(4)
"3"	Civil District Balod	Smt. Sweta Upadhyaya Gaur, II nd Additional Sessions Judge, Balod	Civil District Balod"

By order and in the name of the
Governor of Chhattisgarh,

Digitally signed by
(Deepak Kumar Deshpande)
DEEPAK KUMAR DESHPANDE
Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

En.No. /2639/XXI-B/C.G./2025

Nava Raipur, Dated /10/2025

Copy to:

10 OCT 2025

- ✓ 1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 18428/III-6-1/2001(Pt.-III)(N.D.P.S.) Bilaspur, Dated 12-09-2025,

//02//

2. Additional Chief Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Atal Nagar, Nava Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. Principal District and Sessions Judge, Balod,
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal of Hon'ble Law Minister,
6. Private Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Atal Nagar, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary), for information and necessary action.

Digitally signed by
BHUPENDRA KUMAR VASNIKAR
(Bhupendra Kumar Vasnikar)
Date: 10-10-2023 11:28:28
Additional Secretary

Government of Chhattisgarh
Law & Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

CORRIGENDUM

Nava Raipur, dated. **10 OCT 2025**
10.2025

F. No. **3501** /2639/XXI-B/C.G./2025,- In the Notification of this Department
No. 3497/2639/XXI-B/C.G./2025, Nava Raipur, dated 10.10.2025, in First
Para, in last line, for 'Serial No. 5' read 'Serial No. 3'.

sd
(Bhupendra Kumar Vasnikar)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

En.No. **3502** /2639/XXI-B/C.G./2025

Nava Raipur, Dated /10/2025

Copy to:

10 OCT 2025

- ✓ 1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 18428/III-6-1/2001(Pt.-III)(N.D.P.S.) Bilaspur, Dated 12-09-2025,
 2. Additional Chief Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Atal Nagar, Nava Raipur,
 3. Secretary, Government of India, Revenue Department, New Delhi,
 4. Principal District and Sessions Judge, Balod,
 5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal of Hon'ble Law Minister,
 6. Private Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur,
 7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Atal Nagar, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),
- for information and necessary action.

pld
(Bhupendra Kumar Vasnikar)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department